

COURT NO. 10
THE HONOURABLE MS JUSTICE B S BHANUMATHI

To be Heard on Thursday The 8th day of October 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR EXTENSION OF TIME</u>					
1	IA/2/2026 Extension Petition CRP/1650/2026	VENKATA SUDHA ENTERPRISES Vs GORLA SUBBA RAJU	LETTER	SREENIVASA RAO VELIVELA 5/10	ANANTAPUR
<u>ADMISSION (PANCHAYAT RAJ)</u>					
2	WP/28980/2026 IA 1/2026 Direction Petition	G.S. SENDIL Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	CHITTOOR
3	WP/28981/2026 IA 1/2026 Direction Petition	G S SENDIL Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR REVENUE	CHITTOOR
4	WP/28990/2026 IA 1/2026 Direction Petition	M/R DEVIREDDY PRAVEEN KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA
5	WP/29074/2026 IA 1/2026 Suspension Petition	CHALASANI SRIDHAR Vs THE STATE OF ANDHRA PRADESH	N PULLARAO	GP FOR PANCHAYAT RAJ RURAL DEV	EAST GODAVARI
6	WP/29083/2026 IA 1/2026 Direction Petition	G S SENDIL Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR REVENUE	CHITTOOR
7	WP/29089/2026 IA 1/2026 Direction Petition	VENNA BHASKAR REDDY Vs THE STATE OF ANDHRA PRADESH	KAMBHAMPATI RAMESH BABU	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	PRAKASAM
8	WP/29091/2026 IA 1/2026 Direction Petition	VENNA BHASKAR REDDY Vs THE STATE OF ANDHRA PRADESH	KAMBHAMPATI RAMESH BABU	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	PRAKASAM
9	WP/29111/2026 IA 1/2026 Direction Petition	MUTCHUKOTA SWETHA MADHAVI Vs THE STATE OF ANDHRA PRADESH	PATIL YUGANDHAR REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	ANANTAPUR
10	WP/29134/2026 IA 1/2026 Direction Petition	G.S. SENDIL Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR REVENUE	CHITTOOR
11	WP/29138/2026 IA 1/2026 Direction Petition	KOTA MARESWARA RAO Vs THE STATE OF ANDHRA PRADESH	BATTULA SANJIAH GANDHI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	KRISHNA
12	WP/29139/2026 IA 1/2026 Direction Petition	DEVARAPALLI JANAKESWARI Vs THE STATE OF ANDHRA PRADESH	P RAJESH BABU	GP FOR PANCHAYAT RAJ RURAL DEV	VIZIANAGARAM

13	WP/29176/2026 IA 1/2026 Direction Petition	G LOKESH Vs THE STATE OF ANDHRA PRADESH	P V VENKATA RAVI SANKAR and Dr. P.B Reddy	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR ANIMAL HUSBANDARY GP FOR REVENUE	CHITTOOR
14	WP/29186/2026 IA 1/2026 Direction Petition	T. CHANDRA SEKHAR REDDY Vs THE STATE OF ANDHRA PRADESH	HARINATH REDDY SOMA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	CHITTOOR
15	WP/29232/2026 IA 1/2026 Direction Petition	G S SENDIL Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR REVENUE	CHITTOOR
16	WP/29247/2026 IA 1/2026 Direction Petition	G.S. SENDIL Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR REVENUE	CHITTOOR
17	WP/29248/2026 IA 1/2026 Direction Petition	G.S. SENDIL Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR REVENUE	CHITTOOR
18	WP/29250/2026 IA 1/2026 Direction Petition	G.S. SENDIL Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	CHITTOOR
19	WP/29253/2026 IA 1/2026 Stay Petition	KORLAPU CHANDRAKALA Vs THE STATE OF ANDHRA PRADESH	TADDI NAGESWARA RAO	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	SRIKAKULAM
20.1 along with 20					
20	WP/28884/2026 IA 1/2026 Direction Petition	P. SUMITHRAMMA Vs THE STATE OF ANDHRA PRADESH	JANARDHAN C	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE 7/10	CHITTOOR
20.1	WP/21874/2026 IA 1/2026 Direction Petition	P SUMITHRAMMA Vs THE STATE OF ANDHRA PRADESH	S PARINEETA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) N RANGA REDDY	CHITTOOR
21	WP/29065/2026 IA 1/2026 Direction Petition	MANAM VENKATA RAO Vs THE STATE OF ANDHRA PRADESH	I.A.VAMSI KRISHNA	GP FOR PANCHAYAT RAJ RURAL DEV GP for Village and Ward Secretariats 7/010	PRAKASAM
FOR INSTRUCTIONS					
22	WP(AT)/113/2021 IA 2/2022 Permission Petition	TAMMINENI NARASIAH Vs STATE OF ANDHRA PRADESH	V V NARASIMHA RAO	GP FOR SERVICES I K SWARNA SESHU	ANANTAPUR
23	WP/22554/2026 IA 1/2026 Direction Petition	K.RAMAKRISHNA PRASAD Vs STATE OF ANDHRA PRADESH	O M R LAW FIRM	GP FOR PANCHAYAT RAJ RURAL DEV Y KOTESWAR RAO	KRISHNA
24	WP/23763/2026 IA 1/2026 Direction Petition	THE MEENAVALURU FISHERMEN COOPERATIVE SOCIETY Vs THE STATE OF ANDHRA PRADESH	M VIDYAVATHI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	WEST GODAVARI

25	WP/25843/2026 IA 1/2026 Direction Petition	KAPISETTY TULASI MAHALAKSHMI Vs THE STATE OF ANDHRA PRADESH	PECHATHY RANGA RAO	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR MUNICIPAL ADMN URBAN DEV GP FOR REVENUE	WEST GODAVARI
26	WP/27172/2026 IA 1/2026 Direction Petition	KARANAM SRINIVASULU Vs THE STATE OF ANDHRA PRADESH	SARANU PHANI TEJA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	SPS NELLORE
27	WP/27353/2026 IA 1/2026 Direction Petition	RAMISETTI VEERA VENKATA SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	SHAIK GAFAR BASHA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	WEST GODAVARI
28	WP/27417/2026 IA 1/2026 Direction Petition	KOPURI NARENDRA Vs THE STATE OF ANDHRA PRADESH	SHAIK SHAHEDAZ	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR MEDICAL HEALTH FW Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP for Village and Ward Secretariats	GUNTUR
29	WP/27598/2026 IA 1/2026 Direction Petition	G SUKUMAR Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	CHITTOOR
30	WP/27725/2026 IA 1/2026 Direction Petition	J. KARUNAKAR REDDY Vs THE STATE OF ANDHRA PRADESH	G SEKHAR REDDY	GP FOR PANCHAYAT RAJ RURAL DEV 7/10	CHITTOOR
31	WP/27862/2026 IA 1/2026 Direction Petition	GANGUMOLU SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	ANJANI KURELLA	GP FOR REVENUE GP FOR FINANCE PLANNING	WEST GODAVARI
32	WP/27869/2026 IA 1/2026 Direction Petition	VOGIREDY ARUNA Vs THE STATE OF ANDHRA PRADESH	PANGULURU RACHANA	GP FOR PANCHAYAT RAJ RURAL DEV VARDHINEEDI SAI KIRAN GP FOR REVENUE	EAST GODAVARI
33	WP/27952/2026 IA 1/2026 Direction Petition	BEVARA MALLESWARA RAO Vs THE STATE OF ANDHRA PRADESH	M CHIRANJEEVI	GP FOR PANCHAYAT RAJ RURAL DEV	SRIKAKULAM
34	WP/28065/2026 IA 1/2026 Direction Petition	G R ASSOCIATES Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR MUNICIPAL ADMN URBAN DEV GP FOR FINANCE PLANNING POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In	YSR KADAPA
35	WP/28092/2026 IA 1/2026 Direction Petition IA 2/2026 Amendment Petition	MAMILLAPALLI LALITHA KUMARI Vs THE STATE OF ANDHRA PRADESH	RAYALCHERUVU ABISHEK REDDY	GP FOR PANCHAYAT RAJ RURAL DEV SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) GP FOR REVENUE	SPS NELLORE
36	WP/28110/2026 IA 1/2026 Direction Petition	MALA GANGADHAR Vs THE STATE OF ANDHRA PRADESH	G SEKHAR REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	ANANTAPUR

37	WP/28136/2026 IA 1/2026 Direction Petition	P. HARINATHAREDDY Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA
38	WP/28145/2026 IA 1/2026 Direction Petition	V SRINIVAS Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	KRISHNA
39	WP/28234/2026 IA 1/2026 Direction Petition	P. HARINATHAREDDY Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA
40	WP/28241/2026 IA 1/2026 Direction Petition	VALLEPU CHINNA SUBBARAYUDU Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR PANCHAYAT RAJ RURAL DEV	YSR KADAPA
41	WP/28251/2026 IA 1/2026 Direction Petition	KUKKALA NARENDRA PRASAD Vs THE STATE OF ANDHRA PRADESH	JAMI MADHAVI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	WEST GODAVARI
42	WP/28280/2026 IA 1/2026 Direction Petition	R. SAVITHA Vs THE STATE OF ANDHRA PRADESH	K VENKATA SUBBAIAH	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	ANANTAPUR

COURT NO. 10**THE HONOURABLE MS JUSTICE B S BHANUMATHI****To be Heard on Thursday The 8th day of October 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ORDERS</u>					
43	WP/23824/2026 IA 1/2026 Direction Petition	J.S.UMAPATHY Vs THE STATE OF ANDHRA PRADESH	M M M SRINIVASA RAO	GP FOR PANCHAYAT RAJ RURAL DEV HARI BABU MAGULURI SC For SERP GP FOR REVENUE	CHITTOOR
44	WP/23868/2026 IA 1/2026 Direction Petition	N.K. KANNIYAPPAN Vs THE STATE OF ANDHRA PRADESH	M M M SRINIVASA RAO	GP FOR PANCHAYAT RAJ RURAL DEV HARI BABU MAGULURI SC For SERP	CHITTOOR
<u>ADMISSION</u>					
45.1 along with 45					
45	CC/3791/2026 (WP/27263/2026) IA 1/2026 Dispense with Petition IA 2/2026 Direction Petition	K RAMA KRISHNA REDDY Vs KANTILAL DANDE IAS	KAPPERA PAVAN KALYAN		CHITTOOR
45.1	WP/27263/2026 IA 1/2026 Direction Petition	K RAMA KRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	KAPPERA PAVAN KALYAN	GP FOR PANCHAYAT RAJ RURAL DEV P MALLIKHARJUNA RAO SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) BOLLA VENKATA RAMA RAO SC For APPCB	CHITTOOR
<u>ADMISSION (IRRIGATION)</u>					
46.1,46.2 along with 46					
46	WP/11809/2026 IA 1/2026 Direction Petition IA 2/2026 Amendment Petition	KATTA PARA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	LEO LAW ASSOCIATES LLP	GP FOR IRRI AND CAD GP FOR REVENUE CHIEF NOTE	WEST GODAVARI
46.1	WP/35406/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition	SENAPATI ADINARAYANA Vs THE STATE ANDHRA PRADESH	MANGENA SREE RAMA RAO	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR IRRI AND CAD GP FOR ROADS BUILDINGS GP FOR REVENUE	WEST GODAVARI
46.2	WP/11781/2026 IA 1/2026 Direction Petition IA 2/2026 Amendment Petition	KOMMA LAKSHMI NARSAMMA Vs THE STATE OF ANDHRA PRADESH	LEO LAW ASSOCIATES LLP	GP FOR IRRI AND CAD MANGENA SREE RAMA RAO Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra GP FOR REVENUE DASARI S V V S V PRASAD	WEST GODAVARI
<u>ADMISSION (PANCHAYAT RAJ)</u>					
47.1,47.2 along with 47					
47	WP/21126/2024 IA 1/2024 Direction Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition	MARISSETTY VIDYA SAGAR Vs THE STATE OF AP	THATHIREDDY ASHOK SRIVASTAVA	GP FOR REVENUE Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra GP FOR PANCHAYAT RAJ RURAL DEV P RAJASEKHAR	VISAKHAPATNAM

47.1	WP/18976/2024 IA 1/2024 Direction Petition	ANAPAGADDA VARALAKSHMI @ NAGALAKSHMI Vs THE STATE OF ANDHRA PRADESH	P RAJASEKHAR	GP FOR PANCHAYAT RAJ RURAL DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra GP FOR REVENUE THATHIREDDY ASHOK SRIVASTAVA	VISAKHAPATNAM
47.2	WP/24399/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition IA 3/2024 Receive Docs Petition IA 4/2024 For Being Mentioned IA 1/2025 Vacate Stay Petition	MARISETTY VIDYA SAGAR Vs THE STATE OF AP	THATHIREDDY ASHOK SRIVASTAVA	GP FOR REVENUE P RAJASEKHAR	VISAKHAPATNAM
48	WP/3227/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition IA 2/2026 Implead Petition	DIVIKOLU SUBBARAO Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR FINANCE PLANNING SANAGA ASHOK KUMAR	PRAKASAM
49	WP/22392/2025 IA 1/2025 Direction Petition	S BUJJIAIAH Vs THE STATE OF ANDHRA PRADESH	MARELLA RADHA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR AGRICULTURE	KURNOOL
50	WP/36592/2025 IA 1/2025 Direction Petition	TIRUMANI MANIBALA Vs THE STATE OF ANDHRA PRADESH	K S MURTHY ASSOCIATES	GP FOR PANCHAYAT RAJ RURAL DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra SELL	WEST GODAVARI
51	WP/15590/2026 IA 1/2026 Direction Petition IA 2/2026 Suspension Petition IA 3/2026 Vacate Stay Petition	TEDDU ARUNA KUMARI Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra CKR ASSOCIATES SREEKANTH REDDY AMBATI SELL	VIZIANAGARAM
52.1 along with 52					
52	WP/17569/2026 IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition IA 3/2026 Vacate Stay Petition	KANTHAMNENI RAMAKOTESWARA RAO Vs THE STATE OF ANDHRA PRADESH	PETA GNANA TEJA	GP FOR PANCHAYAT RAJ RURAL DEV M SRI ATCHYUT Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR REVENUE SELL	GUNTUR
52.1	WP/10729/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	PENUMATCHA NAGA RAJU Vs THE STATE OF ANDHRA PRADESH	M SRI ATCHYUT	GP FOR PANCHAYAT RAJ RURAL DEV PETA GNANA TEJA Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR REVENUE	GUNTUR

53	WP/23579/2026 IA 1/2026 Direction Petition	PANTHAGANI SANGEETHA RAO Vs THE STATE OF ANDHRA PRADESH	P L NARASIMHA RAO	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	KRISHNA
54	WP/24072/2026 IA 1/2026 Direction Petition	UGGUMUDI RAGHURAMIREDDY Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	GP FOR PANCHAYAT RAJ RURAL DEV SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) GP FOR REVENUE VENKATA REDDY. Y SELL	SPS NELLORE
55	WP/24491/2026 IA 1/2026 Direction Petition	V LINGAIAH Vs THE STATE OF ANDHRA PRADESH	S S BHATT	GP FOR PANCHAYAT RAJ RURAL DEV SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) GP FOR REVENUE	CHITTOOR
56	WP/26361/2026 IA 1/2026 Direction Petition	SETTI VENKATESULU Vs THE STATE OF ANDHRA PRADESH	B.SUDHAKAR KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV SELL	EAST GODAVARI

ADMISSION (SERVICE MATTERS)

57	WP(AT)/38/2021 IA 1/2025 Condone Delay Petition IA 2/2025 Restoration Petition	ELLAPU PARVATHI KUMARI Vs THE STATE OF ANDHRA PRADESH	M K RAJ KUMAR	GP FOR SERVICES II K SREEDHARA MURTHY (SC for Municipalities and Municipal Corporation services) SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES My Lord, WP(AT)38/21 was disposed on 22-08-2024	VIZIANAGARAM
----	--	---	---------------	--	--------------

FOR EXTENSION OF INTERIM ORDERS

58	WP/17738/2026 IA 1/2026 Direction Petition	CHINTAPALLI VENKATESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	NARASIMHA RAO GUDISEVA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR MEDICAL HEALTH FW GP FOR REVENUE	WEST GODAVARI
59	WP/23009/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	C MURAGAYA Vs THE STATE OF ANDHRA PRADESH	C VAMSI KRISHNA	GP FOR PANCHAYAT RAJ RURAL DEV SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) GP FOR REVENUE R5 R6 R7 UNSERVED,	CHITTOOR
60	WP/23127/2026 IA 1/2026 Suspension Petition	PEDDIREDY ESWARAMMA Vs THE STATE OF ANDHRA PRADESH	PAPUDIPPU SASHIDAR REDDY	GP FOR PANCHAYAT RAJ RURAL DEV SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) GP FOR REVENUE	YSR KADAPA
61	WP/26479/2026 IA 1/2026 Direction Petition	MANGINENI SHANMUKHA VINAY KUMAR Vs THE STATE OF ANDHRA PRADESH	K V ADITYA CHOWDARY	GP FOR PANCHAYAT RAJ RURAL DEV R3 UNSERVED,	KRISHNA

FOR PRONOUNCEMENT OF ORDERS

62	WP/6847/2026 IA 2/2026-Implead Petition	RAMBABU PENCHETI Vs THE STATE OF AP	BOKKA SATYANARAYANA KAMLA	GP FOR PANCHAYAT RAJ RURAL DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra K A NARASIMHAM N SIVA REDDY 6/010	WEST GODAVARI
----	--	---	------------------------------	---	---------------